on the Table

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THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING |

# सुच ता श्रीर प्रसारण मंत्र स्ता में उपमंत्री

(SHRI DHARAMVIR SINGH): Sir, I beg to lay on the Table a copy each of the following papers:

(i) Fifth Annual Report of the Press Council of India, New Delhi, for the year 1970 under Section 18 of the Press Council Act, 1965.

[Placed on Library. See No. LT-864J 71].

(ii) Statement (in English and Hindi) giving reasons for not laying simultaneously Hindi Version of the above document

[Placed in Library. See No. LT-865J 71].

## ANNUAL REPORT AND ACCOUNTS (1969-70) OF THE FERTILIZER AND CHEMICALS TRAVANCORE LIMITED AND RELATED PAPERS

THE MINISTER OF PETROLEUM AND CHEMICALS]

## पैट्रोलियम श्रीर रसायन मंत्री

- (SHRI P. C. SETHI): Sir, I beg to lay on the Table, under seb-section (1) of section 619A of the Companies Act, 1956, a copy each of the following papers (in English and Hindi):-
  - (i) Twenty-sixth A'nnual Report and Accounts of the Fertilzers and Chemicals, Travancore Limited, for the year 1969-70, together with the Auditors' Report on the Accounts and the Comments of the Comptroller and Auditor-General of India thereon.
- (ii) Review by Government on the working of the Company. [Placed in Library. For (i) and (ii) See No. LT-872[71].

#### BUDGET ESTIMATES (1971-72) OF EM-PLOYEES STATE INSURANCE CORPORATION

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR & REHABI-LITATION!

#### पॅदोलियम ग्रीर रसायन मंत्रारूय में राज्य मंत्री

(SHRI BALGOVIND VARMA); Sir, I beg to lay on the Table, under section 36 of the Employees' State Insurance Act, 1948, a copy (in English and Hindi) of the Revised Estimates for the year 1970-71 and Budget Estimates for the year 1971-72 of the Employees' State Insurance Corporation.

[Placed in Library. See No. LT-812 VI].

### NINTH REPORT OF THE PUBLIC ACCOUNTS COMMITEE (1971-72)

SHRI B. K. KAUL (Rajasthan): Sir, I beg to lay on the Table a copy of the Ninth Report of the Public Accounts Committee (1971-72) regarding Audit Report (Civil), 1970 and Appropriation Accounts (Civil), 1968-69, relating to the Ministry of Education arid Services, University Grants Youth Commission and Council of Scientific arid Industrial Research.

#### LEAVE OF ABSENCE TO SHRI S. S. RAJENDRAN

MR. CHAIRMAN: I have to inform Members that the following letter dated the 6th August 1971. has been received from Shri S. S. Raiendran:

"I am not doing well and my health is not in good condition and hence I request I may please be permitted to absent in attending Rajya Sabha meetings till the end of this month."